

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Kolkata Circuit Bench

Appeal No. 256 of 2012

Dated : 9th October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Nava Bharat Ventures Ltd.	Appellant (s)
Versus		
Orissa Electricity Regulatory Commission & Anr.	Respondent (s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv.
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

ORDER

We have heard Mr. Ashok K. Parija, Learned Senior Advocate for the Appellant as well as Learned Counsel for the Respondent. They are directed to file their respective comprehensive written submissions on or before 12th November, 2013 after serving copy thereof on the other side.

Post the matter for Reporting Compliance and further hearing on **19th November, 2013** at Principal Bench, New Delhi.

(Rakesh Nath)
Technical Member
rkt

(Justice M. Karpaga Vinayagam)
Chairperson

